- 13. 20% of IRDP would continue to be earmarked for strengthening programme infrastructure providing forward and backward linkages and marketing support.
- 14. Sharing of funding between the Centre and the States should be in the ratio of 80 : 20 or 75 : 25.
 - 15. IRDP would be implemented by the District Rural Development Agencies (DRDAs) as at present.

Allocation for RD Schemes in NER

4096. PROF. M. SANKARALINGAM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) what is the allocation for the North-East Region for the rural development schemes;
- (b) whether it is a fact that allocation to the North-East States has been reduced drastically; and
- (c) if so, whether it has affected the development of the economy in the North-East States?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) The allocation for the North-East Region for the rural development schemes since the year 1997-98 is given below:—

Year	Amount (Rs. in crores)
1997-98	407.42
1998-99	661.90
1999-2000	562.96
2000-2001	976.00 (provisional)

- (b) No, Sir.
- (c) Does not arise.

Houses constructed under IAY in Orissa

- 4097. SHRI ANANTA SETHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether an estimated five lakh houses were proposed to be constructed in the Cyclone affected areas in Orissa under the Indira Awas Yojana (IAY);

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- (b) if so, the number of houses actually constructed in that State under IAY;
- (c) the amount of central assistance made available to the State Government of Orissa for the purpose; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA): (a) The Government of Orissa had requested for Central assistance for construction of additional 2.5 lakh houses under Indira Awaas Yojana (IAY) for cyclone affected districts of Orissa.

- (b) As per information made available by the Government of Orissa, in the first phase 50,000 IAY houses have been sanctioned to be constructed in 12 cyclone affected districts of the State.
- (c) and (d) During 1999-2000, an amount of Rs. 24 crore was released to cyclone affected districts under normal allocation. Besides an amount of Rs. 41.25 crore was released as 1st instalment of funds for the construction of additional 50,000 IAY houses in the cyclone affected districts.

Progress made under JRY in Assam

†4098. SHRIMATI BASANTI SARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the financial progress made by Assam under Jawahar Rojgar Yojana during the last three years has been satisfactory;
 - (b) if not, the reasons therefor; and
- (c) the steps taken by Government for achieving the basic objectives of the scheme?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) and (b) Financial progress under JRY/JGSY in Assam during 1997-98, 1998-99 and 1999-2000 is as given below. Guidelines of JRY/JGSY do not envisage 100% utilisation of funds in a year. Under JRY carry over of upto 25% of funds was permissible till 1997-98 and 20% during 1998-99 whereas under JGSY, 15% of funds is allowed to be carried forward as unspent balances